



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Public Notice

Reference No.:

Date:21/08/2008

M/s. Reliant Money Insurance Brokers and Financial Services

It has come to the notice of the Insurance Regulatory and Development Authority that a company by the name and style **M/s. Reliant Money Insurance Brokers and Financial Services** is doing unauthorized insurance broking business and collecting money from the general public for issuance of insurance policies from the following address:

Head Office: CSC, Rajesh Pilot Chowk, Near Gyan Honda Agency First Floor, Ferozepur Cantt. – 152 001.

This is to inform that the said entity has not been granted any broking license by the Insurance Regulatory and Development Authority under Regulation 11 of the IRDA (Insurance Brokers) Regulations, 2002 for operating as an insurance broker, which is a condition precedent under the provisions of the Insurance Act, 1938 and the IRDA (Insurance Brokers) Regulations, 2002

The general public is hereby cautioned not to purchase any insurance policy through the said entity or through any person claiming to be their Agents / Advisers or representative.

Prabodh Chander
Executive Director

Hyderabad
August 21, 2008